COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 163 OF 2017 & IA NO. 399 OF 2017

Dated: 6th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Damodar Valley Corporation ...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Mr. Rajiv Yadav for R.2

Mr. Himanshu Shekhar Mr. Aabhas Parimal Mr. Jamnesh Kumar for

Jharkhand Bijli Vitran Nigam Ltd.

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 28.07.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 16.08.2017 after serving copy on the other side.

List the matter on <u>30.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson